

wound up the Department of Pakistan Enemy Property; and

(b) if so, the which of Department of Pakistan Government is dealing in the matter and holding the money of Indian Nationals ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.

Complaints against 'H' type quarters of Srinivasपुरi, New Delhi

1993. SHRI D. AMAT : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of complaints that Government have received during the last 2 years against the 'H' type of quarters in the Srinivasपुरi Colony, New Delhi;

(b) in how many cases the decisions have already been taken and the nature of the decisions in each case; and

(c) the number of cases under considerations and the number of the quarters and progress of enquiry in each case ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) 13, 919 complaints were received during the 2 year period from 1st November, 1968 to 31st October, 1970.

(b) and (c). Most of the complaints pertained to day-to-day maintenance and such complaints were attended to promptly. In addition to the day-to-day complaints, the Srinivasपुरi Welfare Association asked for certain general amenities for all the quarters and out of 18 such demands, 9 were sanctioned and 6 were rejected. 3 of the demands do not concern the C.P. W. D. The amenities sanctioned are enumerated below :

1. Repair/replacement of Cement

pipes for draining out rain water.

2. Repair/replacement of water tanks.

3. Repair of roofs and porches.

4. Replacement of covers of the broken chimnies.

5. Replacement of water taps which are out of order.

6. Diversion of water from the balcony of the upper storey to avoid inconvenience to ground floor tenants.

7. Rectification of the defective slopes in some rooms.

8. Fixing of glass panes in ventilators.

9. Repair of wall plaster.

मेरठ तथा कानपुर में केन्द्रीय स्वास्थ्य सेवा के औषधालय खोलना

1995. श्री अंकार लाल बेरवा : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण आवास तथा नगरीय विकास मंत्री यह बातें की करेंगे कृपा कि :

(क) क्या केन्द्रीय सरकार ने मेरठ तथा कानपुर में केन्द्रीय स्वस्थ सेवा योजना के औषधालय खोलने की दृष्टि से इन स्थानों का सर्वेक्षण किया था;

(ख) यदि हाँ, तो सर्वेक्षण कब किया गया था;

(ग) क्या यह भी सच है कि सर्वेक्षण के पश्चात् मेरठ में औषधालय खोला गया है;

(घ) क्या यह भी सच है कि कानपुर में अभी तक औषधालय नहीं खोला गया है; और

(ङ) यदि भाग (क) का उत्तर स्वीकारात्मक है तो इसके कारण क्या है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मन्त्रालय में राज्य मन्त्री (श्री ब० सू० मूर्ति) : (क) और (ख).